

Capacity Utilisation and Modernisation of Cement Industry

2360. SHRI RAJESH KUMAR SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the consumption and production of cement in the country;

(b) the number of cement factories in which full production capacity is not being utilised; and

(c) the details of the scheme being formulated by Government for the modernisation of cement industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The production of cement during the year 1979-80 was 17.62 million tonnes. As this was not adequate to meet the demand, 1.55 million tonnes of cement was imported which was also consumed.

(b) 44.

(c) Details of the scheme on modernisation of cement industry are being worked out.

Revision of Syllabi for Central Service Examination by U.P.S.C.

2361. SHRI M. V. CHANDRA-SEKHARA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Public Service Commission has set up a Sub-Committee to review the syllabi for its examinations in particular, the Civil Services Examinations;

(b) if so, when the Committee is likely to submit its report;

(c) what are the references made to the Committee;

(d) the steps being taken to change the pattern of examinations for all the competitive examinations held by the U.P.S.C.; and

(e) whether U.P.S.C. has decided to re-introduce the same subjects for

these examinations which were in the scheme of the old I.A.S. examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Commission have set up a Standing Committee consisting of three Members of the Commission, to review the scheme, syllabi, etc. for various examinations, including the Civil Services Examination, held by them.

(b) As the process of reviewing the scheme and syllabi for various examinations is of continuing nature, the question of fixing a time limit for submission of the Report of the Committee does not arise. Moreover, the Sub-Committee is not a formal one but has been set up internally as a convenient method to carry out this work.

(c) It is only an internal working arrangement of the Commission. It reviews the syllabi *suo moto*, as well as per the representations received from individuals, institutions, etc.

(d) At present, the Commission do not have under their consideration any proposal to change the existing pattern of their examinations. However, the proposals, if any, that may be made by the Standing Committee to change the pattern of examinations will be considered by the Commission.

(e) The Commission have decided that Statistics, Anthropology, Chinese and Pali which were included in the scheme of the erstwhile Indian Administrative Service etc. Examination should be re-introduced in the scheme of the Civil Services Examination. Agriculture which was a new subject introduced in the new scheme of examination and which included Animal Husbandry has been made into two separate subjects i.e. Agriculture and Animal Husbandry and Veterinary Science. Both these subjects will be offered to candidates in Civil Services Preliminary as well as